GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1705
ANSWERED ON:07.03.2011
AMENDMENT IN FACTORIES ACT
Ponnam Shri Prabhakar;Roy Shri Arjun;Yadav Shri Dinesh Chandra

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has taken a final decision to make amendment in the Factories Act, 1948 to bring it under labour laws;
- (b) if so, the date on which this decision has been taken and the final status thereof;
- (c) whether the draft of the proposal has been prepared for legal reforms as per the decisions; and
- (d) the details of stakeholders whose suggestions have been considered in preparing this draft?

Answer

MINISTER OF LABOUR AND EMPLOYMENT(SHRI MALLIKARJUN KHARGE)

- (a) & (b): The Government is proposing to amend the Factories Act, 1948. The Government has constituted an Expert Committee on 30.12.2010 to examine the proposed amendments and make recommendations in consultation with Stakeholders.
- (c) & (d): Does not arise.